

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1460
ANSWERED ON:03.12.2012
HOUSING FACILITY FOR MINE WORKERS
Singh Baba Shri K.C.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has formulated any scheme to provide housing facility to the mine workers in the country including Uttarakhand;
- (b) if so, the details of the proposals in this regard; and
- (c) the number of housing units proposed to be constructed in each State and the amount of housing loan proposed to be given to the mine workers, State-wise?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a): Yes, Madam. Scheme has been formulated for providing housing facilities to the mine workers.

(b): Following schemes have been formulated to provide housing facility to the mine workers.

(i) Type-I Housing Scheme – Under this scheme subsidy of Rs. 40,000 per unit is given to the mine management for construction of houses for mine workers

(ii) Type-II Housing Scheme – Under this scheme subsidy of Rs. 50,000 per unit is given to the mine management for construction of houses for mine workers

(iii) Revised Integrated Housing Scheme – Under this scheme subsidy of Rs. 40,000 per unit is given to the individual mine workers.

(c): The amount of Rs. 40,000/50,000 sanctioned per unit is by way of subsidy and not loan. The units of houses and the amount for the current financial year will be based on the proposals received from field offices/states. The state-wise statement for the year 2011-12 and 2012-13(Till date) is placed as Annexure.